Annexure-II

STATEMENT No. 20 - DETAILED STATEMENT OF GUARANTEES GIVEN BY THE GOVERNMENT

A. Class-Wise Details of Guarantees

Class (No. of Guarantees within brackets)	Maximum Amount guaranteed		Outstanding at the beginning of 2016-17		Net of Additions(+) / Deletions(-) (other than invoked) during the	Invoked during the year		Outstanding at the end of 2016-17		Guarantee commission or fee		Other Material Details
	Principal	Interest	Principal	Interest		Dis-charged	Not Dis-charged	Principal	Interest	Received	Receivable	
1	2	3	4	5	6	7	8	9	10	11	12	13
									(₹ in lakh)			
(i) Guarantees given for repayment of overdraft facility by Banks, for releasing House Building Advance to Govt. Employees and repayment of loans raised by Statutory Corporation and Financial Institutions (9)	8,93,54.50	...	5,94,79.35	...	2,19,36.32	...	...	8,14,15.67	...	...*	...*	...
(ii) Guarantees given for repayment of loans raised by Boards and Co-operative Soceities (5)	38,47.26	...	27,75.74	...	...	...	...	27,75.74	...	...*	...*	...
Total	**9,32,01.76**	...	**6,22,55.09**	...	**2,19,36.32**	...	...	**8,41,91.41**	...	...*	...*	...

* It is exempted from the payment of Guarantees Fees.

STATEMENT No. 20 - DETAILED STATEMENT OF GUARANTEES GIVEN BY THE GOVERNMENT - *contd.*

B. Sector-wise details of each class of Guarantee

Class and Sector (No.of Guarantee within brackets)	Maximum amount guaranteed (Principal)	Sums guaranteed outstanding on 31st March 2017 Principal	Interest	Fees Received	Fees Receivable	Other Material Details
1.	2.	3.	4.	5.	6.	7.
			(₹ in lakh)			
1- Corporations / Companies						
1. Economic Development Corporation Ltd.,						
(a) Guarantee for availing cash credit facilities from Bank of Maharashtra (term continuous) ...	4,00.00	4,00.00	...*	...	...	...
Total,1 ...	**4,00.00**	**4,00.00**	**...**	**...**	**...**	**...**
2. Goa State Infrastructure Development Corporation, Panaji.						
(a) Guarantee from 03/09/2007 till repayment for overdraft facility availed from Bank of India ...	20,00.00	20,00.00	...*	...	...	...
(b) Guarantee from 22/12/2002 till repayment for overdraft facility availed from Canara Bank ...	15,00.00	15,00.00	...*	...	...	...
(c) Guarantee for availing overdraft from HDFC Bank Panaji ...	25,00.00	25,00.00	...*	...	...	...
(d) Guarantee for availing overdraft from Indian Bank ...	50,00.00	39,28.00				
(e) Guarantee for availing funds from NABARD ...	3,94,00.00	3,94,00.00				
Total, 2 ...	**5,04,00.00**	**4,93,28.00**	**...**	**...**	**...**	**...**
3. Housing Development Finance Corporation Ltd.—						
(a) Guarantee to Housing Development Finance Corporation Limited for releasing House Building Advance to Government Employees-Letter of credit ...	20,00.00	20,00.00	...*	...	...	...
Total, 3 ...	**20,00.00**	**20,00.00**	**...**	**...**	**...**	**...**

* Details awaited

STATEMENT No. 20 - DETAILED STATEMENT OF GUARANTEES GIVEN BY THE GOVERNMENT - *contd.*

B. Sector-wise details of each class of Guarantee:- *contd.*

Class and Sector (No.of Guarantee within brackets)		Maximum amount guaranteed (Principal)	Sums guaranteed outstanding on 31st March 2017 Principal	Interest	Fees Received	Fees Receivable	Other Material Details
1.		2.	3.	4.	5.	6.	7.
				(₹ in lakh)			
I- Corporations / Companies-*contd.*							
4. Goa State Scheduled Caste and Other Backward Classes Finance and Development Corporation Ltd., Panaji.							
(a) Guarantee for availing loan for National Scheduled Tribes Finance and Development Corporation Ltd. (from 26/10/2007 valid till the entire loan is repaid)	...	2,00.00	3.27	...*	...	...	...
(b) Guarantee for loan availed from the National Backward Classes Finance and Development Corporation, New Delhi (from 22/07/2002 valid till the entire loan is repaid)	...	29,00.00	9,96.00	...*	...	...	...
(c) Guarantee for loan availed from the National Scheduled Castes Finance and Development Corporation Ltd.,New Delhi (from 20/01/1995 valid till the entire loan is repaid)	...	1,50.00	43.00	...*	...	...	...
(d) Guarantee for loan availed from the National Handicapped Finance and Development Corporation Ltd. Faridabad (from 08/01/2007 valid till the entire loan is repaid)	...	30.00	9.00	...*	...	...	...
Total, 4	...	**32,80.00**	**10,51.27**	...	...	...	...
5. Goa Education Development Corporation							
(a) Guarantee to Goa Education Development Corporation for availing loan facility from the Corporation Bank, Panaji to finance laptops Scheme for Teachers.	...	20,00.00	19.22	...*	...	...	...
Total, 5	...	**20,00.00**	**19.22**	...	...	...	...

* Details awaited

STATEMENT No. 20 - DETAILED STATEMENT OF GUARANTEES GIVEN BY THE GOVERNMENT - *contd.*

B. Sector-wise details of each class of Guarantee:- *contd.*

Class and Sector (No.of Guarantee within brackets)	Maximum amount guaranteed (Principal)	Sums guaranteed outstanding on 31st March 2017 Principal	Interest	Fees Received	Fees Receivable	Other Material Details
1.	2.	3.	4.	5.	6.	7.
			(₹ in lakh)			
I- Corporations / Companies-*Contd.*						
6. Kadamba Transport Corporation, Panaji						
(a) For availing fresh loan facility from The Goa State Co-op. Bank Ltd., Panaji for daily maintenance and regular maintenance ...	30,36.32	25,00.00	...*	...	...	...
Total, 6 ...	**30,36.32**	**25,00.00**	**...**	**...**	**...**	**...**
7. Goa Construction Corporation Ltd., Panaji						
(a) Guarantee for 25 years for availing loan from LIC for financing Assonora Water Supply Scheme (1993-2019) ...	7,60.00	7,60.00	...*	...	...	...
(b) Guarantee for 25 years for availing loan from LIC for financing Canacona, Assonora Phase-II and Colva Water Supply Scheme (1994-2019) ...	37.00	37.00	...*	...	...	...
(c) Guarantee for 25 years for availing loan from LIC for financing Assonora Augmentation of Water Supply Scheme (1994-2019) ...	1,49.86	1,49.86	...*	...	...	...
(d) Guarantee for 25 years for availing loan from LIC for (Part), Water Supply Scheme and (iii) Orlim to Varca Water (Part), Water Supply Scheme and (iii) Orlim to Varca Water Supply Scheme (1994-2019). ...	2,22.32	2,22.32	...*	...	...	...
Total, 7 ...	**11,69.18**	**11,69.18**	**...**	**...**	**...**	**...**

* Details awaited

STATEMENT No. 20 - DETAILED STATEMENT OF GUARANTEES GIVEN BY THE GOVERNMENT - *contd.*

B. Sector-wise details of each class of Guarantee:- *contd.*

Class and Sector (No.of Guarantee within brackets)	Maximum amount guaranteed (Principal)	Sums guaranteed outstanding on 31st March 2017 Principal	Interest	Fees Received	Fees Receivable	Other Material Details
1.	2.	3.	4.	5.	6.	7.
			(₹ in lakh)			
I- Corporations / Companies-*Concld.*						
8 Bank of India						
(a) House Building Advances to Government Employees ...	1,35,00.00	1,35,00.00	...*	...	...	...
(b) Car Advance to Government Employees ...	65,00.00	65,00.00	...*	...	...	...
Total, 8 ...	**2,00,00.00**	**2,00,00.00**	...	...	...	...
9 Sewerage & Infrastructure Development Corporation						
(a) Guarantee to National Bank Agriculture and Rural Development (NABARD) for Porvorim Sewerage Scheme-Phase I ...	70,69.00	49,48.00	...*	...	...	...
Total, 9 ...	**70,69.00**	**49,48.00**	...	...	...	...
Total, Corporations ...	**8,93,54.50**	**8,14,15.67**	...	...	...	...

* Details awaited

STATEMENT No. 20 - DETAILED STATEMENT OF GUARANTEES GIVEN BY THE GOVERNMENT - *contd.*

B. Sector-wise details of each class of Guarantee:- *contd.*

Class and Sector (No.of Guarantee within brackets)	Maximum amount guaranteed (Principal)	Sums guaranteed outstanding on 31st March 2017 Principal	Interest	Fees Received	Fees Receivable	Other Material Details
1.	2.	3.	4.	5.	6.	7.
			(₹ in lakh)			
II - Boards						
1. Goa Housing Board—						
(a) Guarantee for repayment of principal and repayment of interest. The loan was advanced by The New India Assurance Company for implementation of Housing Project Scheme and construction of houses for economically weaker sections of the society. ...	1,04.00	...	...*	...	...	...
Total, 1 ...	**1,04.00**	...	...	...	...	...
2. Goa, Daman and Diu, Khadi and Village Industries Board, Panaji—						
(a) Guarantee for loan availed from Khadi and Village Commission, Mumbai (from 23/03/96 valid till the entire loan is repaid) ...	3,82.00	3.55	...*	...	...	...
(b) Guarantee for loan availed from Khadi and Village Commission, Mumbai (from 23/03/2001 valid till the entire loan is repaid) ...	4,06.24	1,98.32	...*	...	...	...
Total, 2 ...	**7,88.24**	**2,01.87**	...	...	...	...
Total - Boards ...	**8,92.24**	**2,01.87**	...	...	...	...
III- Co-operatives						
1. Sanjivani Sahakari Sakhar Karkhana Ltd., Dayanandnagar, Tisk, Goa.						
(a) Guarantee for 1 year from 01/08/2016 to 31/07/2017 for loan availed from The Goa State Co-op. Bank Ltd., Panaji. ...	25,00.00	18,86.94	...*	...	...	...
(b) Government Block Guarantee ...	3,00.00	5,31.91	...	...	...	...
Total, 1 ...	**28,00.00**	**24,18.85**	...	...	...	...

* Details awaited

STATEMENT No. 20 - DETAILED STATEMENT OF GUARANTEES GIVEN BY THE GOVERNMENT - *contd.*

B. Sector-wise details of each class of Guarantee:- *concld.*

Class and Sector (No.of Guarantee within brackets)	Maximum amount guaranteed (Principal)	Sums guaranteed outstanding on 31st March 2017 Principal	Interest	Fees Received	Fees Receivable	Other Material Details
1.	2.	3.	4.	5.	6.	7.
			(₹ in lakh)			
III- Co-operatives-*concld.*						
2. Goa State Co-operative Milk Producers Union, Curti-Ponda, Goa						
(a) Guarantee for 25 year (1993-2018) for expansion of Dairy Plant and Cattle Feed Plant ...	*1,53.94*	*1,53.94*	...*	...	...	...
Total, 2 ...	**1,53.94**	**1,53.94**	...	...	...	...
Total - Co-operatives ...	**29,53.94**	**25,72.79**	...	...	...	...
IV- OTHERS						
1. Vausmach Industries, Margao Industrial Estate, Salcete, Goa—						
(a)The loans were obtained from the Maharashtra State Financial Corporation for Technical Assistance Scheme ...	1.08	1.08	...*	...	...	...
Total, 1 ...	**1.08**	**1.08**	...	...	...	...
Total - Others ...	**1.08**	**1.08**	...	...	...	...
Grand Total ...	**9,32,01.76**	**8,41,91.41**	...	...	...	...

* Details awaited

STATEMENT No. 20 - DETAILED STATEMENT OF GUARANTEES GIVEN BY THE GOVERNMENT

A. Class-Wise Details of Guarantees

Class (No. of Guarantees within brackets)	Maximum Amount guaranteed		Outstanding at the beginning of 2017-18		Net of Additions(+) / Deletions(-) (other than invoked) during the	Invoked during the year		Outstanding at the end of 2017-18		Guarantee commission or fee		Other Material Details
	Principal	Interest	Principal	Interest		Dis-charged	Not Dis-charged	Principal	Interest	Received	Receivable	
1	2	3	4	5	6	7	8	9	10	11	12	13
									(₹ in lakh)			
(i) Guarantees given for repayment of overdraft facility by Banks, for releasing House Building Advance to Govt. Employees and repayment of loans raised by Statutory Corporation and Financial Institutions (7)	9,27,27.94	...	8,14,15.67	...	-1,05,47.47	...	...	7,08,68.20	...	...*	...*	...
(ii) Guarantees given for repayment of loans raised by Boards and Co-operative Soceities (3)	34,46.60	...	27,75.74	...	4,50.29	...	...	32,26.03	...	...*	...*	...
Total	**9,61,74.54**	...	**8,41,91.41**	...	**-1,00,97.18**	...	...	**7,40,94.23**	...	...*	...*	...

* It is exempted from the payment of Guarantees Fees.

STATEMENT No. 20 - DETAILED STATEMENT OF GUARANTEES GIVEN BY THE GOVERNMENT - *contd.*

B. Sector-wise details of each class of Guarantee

Class and Sector (No.of Guarantee within brackets)		Maximum amount guaranteed (Principal)	Sums guaranteed outstanding on 31st March 2018 Principal	Interest	Fees Received	Fees Receivable	Other Material Details
1.		2.	3.	4.	5.	6.	7.
				(₹ in lakh)			
I- Corporations / Companies							
1 Goa State Infrastructure Development Corporation, Panaji.							
(a) Guarantee from 03/09/2007 till repayment for overdraft facility availed from Bank of India	...	20,00.00	20,00.00	...*	...	...	...
(b) Guarantee from 22/12/2002 till repayment for overdraft facility availed from Canara Bank	...	15,00.00	15,00.00	...*	...	...	...
(c) Guarantee for availing overdraft from HDFC Bank Panaji	...	25,00.00	25,00.00	...*	...	...	...
(d) Guarantee for availing overdraft from Indian Bank	...	50,00.00	25,00.00				
(e) Guarantee for availing funds from NABARD	...	3,94,00.00	2,87,00.00				
Total, 1	...	**5,04,00.00**	**3,72,00.00**	...	...	...	...
2 Housing Development Finance Corporation Ltd.—							
(a) Guarantee to Housing Development Finance Corporation Limited for releasing House Building Advance to Government Employees-Letter of credit	...	20,00.00	3,80.65	...*	...	...	...
Total, 2	...	**20,00.00**	**3,80.65**	...	...	...	...

* Details awaited

STATEMENT No. 20 - DETAILED STATEMENT OF GUARANTEES GIVEN BY THE GOVERNMENT - *contd.*

B. Sector-wise details of each class of Guarantee:- *contd.*

Class and Sector (No.of Guarantee within brackets)	Maximum amount guaranteed (Principal)	Sums guaranteed outstanding on 31st March 2018 Principal	Interest	Fees Received	Fees Receivable	Other Material Details
1.	2.	3.	4.	5.	6.	7.
			(₹ in lakh)			
I- Corporations / Companies-*contd.*						
3 Goa State Scheduled Caste and Other Backward Classes Finance and Development Corporation Ltd., Panaji.						
(a) Guarantee for loan availed from the National Backward Classes Finance and Development Corporation, New Delhi (from 22/07/2002 valid till the entire loan is repaid) ...	29,00.00	8,22.13	...*	...	...	...
(b) Guarantee for loan availed from the National Scheduled Castes Finance and Development Corporation Ltd.,New Delhi (from 20/01/1995 valid till the entire loan is repaid) ...	1,50.00	34.94	...*	...	...	...
(c) Guarantee for loan availed from the National Handicapped Finance and Development Corporation Ltd. Faridabad (from 08/01/2007 valid till the entire loan is repaid) ...	30.00	3.00	...*	...	...	...
Total, 3 ...	**30,80.00**	**8,60.07**	...	...	...	...

* Details awaited

STATEMENT No. 20 - DETAILED STATEMENT OF GUARANTEES GIVEN BY THE GOVERNMENT - *contd.*

B. Sector-wise details of each class of Guarantee:- *contd.*

Class and Sector (No.of Guarantee within brackets)	Maximum amount guaranteed (Principal)	Sums guaranteed outstanding on 31st March 2018 Principal	Interest	Fees Received	Fees Receivable	Other Material Details
1.	2.	3.	4.	5.	6.	7.
			(₹ in lakh)			
I- Corporations / Companies-*Contd.*						
4. Kadamba Transport Corporation, Panaji						
(a) For availing fresh loan facility from The Goa State Co-op. Bank Ltd., Panaji for daily maintenance and regular maintenance ...	30,36.32	13,32.54	...*	...	...	...
Total, 4 ...	**30,36.32**	**13,32.54**	...	...	...	...
5 Goa Construction Corporation Ltd., Panaji						
(a) Guarantee for 25 years for availing loan from LIC for financing Assonora Water Supply Scheme (1993-2019) ...	7,60.00	7,60.00	...*	...	...	...
(b) Guarantee for 25 years for availing loan from LIC for financing Canacona, Assonora Phase-II and Colva Water Supply Scheme (1994-2019) ...	37.00	37.00	...*	...	...	...
(c) Guarantee for 25 years for availing loan from LIC for financing Assonora Augmentation of Water Supply Scheme (1994-2019) ...	1,49.86	1,49.86	...*	...	...	...
(d) Guarantee for 25 years for availing loan from LIC for (Part), Water Supply Scheme and (iii) Orlim to Varca Water (Part), Water Supply Scheme and (iii) Orlim to Varca Water Supply Scheme (1994-2019). ...	2,22.32	2,22.32	...*	...	...	...
Total, 5 ...	**11,69.18**	**11,69.18**	...	...	...	...

* Details awaited

STATEMENT No. 20 - DETAILED STATEMENT OF GUARANTEES GIVEN BY THE GOVERNMENT - *contd.*

B. Sector-wise details of each class of Guarantee:- *contd.*

Class and Sector (No.of Guarantee within brackets)	Maximum amount guaranteed (Principal)	Sums guaranteed outstanding on 31st March 2018 Principal	Interest	Fees Received	Fees Receivable	Other Material Details
1.	2.	3.	4.	5.	6.	7.
I- Corporations / Companies-*Concld.*			(₹ in lakh)			
6 Bank of India						
(a) House Building Advances to Government Employees ...	1,75,00.00	1,75,00.00	...*	...	...	...
(b) Car Advance to Government Employees ...	65,00.00	55,04.32	...*	...	...	...
Total, 6 ...	**2,40,00.00**	**2,30,04.32**	...	...	...	...
7 Sewerage & Infrastructure Development Corporation						
(a) Guarantee to National Bank Agriculture and Rural Development (NABARD) for Porvorim Sewerage Scheme-Phase I ...	90,42.44	69,21.44	...*	...	...	...
Total, 7 ...	**90,42.44**	**69,21.44**	...	...	...	...
Total, Corporations ...	**9,27,27.94**	**7,08,68.20**	...	...	...	...

* Details awaited

STATEMENT No. 20 - DETAILED STATEMENT OF GUARANTEES GIVEN BY THE GOVERNMENT - *contd.*

B. Sector-wise details of each class of Guarantee:- *contd.*

Class and Sector (No.of Guarantee within brackets)	Maximum amount guaranteed (Principal)	Sums guaranteed outstanding on 31st March 2018 Principal	Interest	Fees Received	Fees Receivable	Other Material Details
1.	2.	3.	4.	5.	6.	7.
			(₹ in lakh)			
II - Boards						
1 Goa, Daman and Diu, Khadi and Village Industries Board, Panaji—						
(a) Guarantee for loan availed from Khadi and Village Commission, Mumbai (from 23/03/2001 valid till the entire loan is repaid) ...	4,06.24	1,74.92	...*	...	...	...
Total, 1 ...	**4,06.24**	**1,74.92**	...	...	...	...
Total - Boards ...	**4,06.24**	**1,74.92**	...	...	...	...
III- Co-operatives						
1. Sanjivani Sahakari Sakhar Karkhana Ltd., Dayanandnagar, Tisk, Goa.						
(a) Guarantee for 1 year from 01/08/2016 to 31/07/2017 for loan availed from The Goa State Co-op. Bank Ltd., Panaji. ...	27,39.28	21,26.22	...*	...	...	...
(b) Government Block Guarantee ...	3,00.00	9,23.81	...	...	...	...
Total, 1 ...	**30,39.28**	**30,50.03**	...	...	...	...
Total - Co-operatives ...	**30,39.28**	**30,50.03**	...	...	...	...

* Details awaited

STATEMENT No. 20 - DETAILED STATEMENT OF GUARANTEES GIVEN BY THE GOVERNMENT - *contd.*

B. Sector-wise details of each class of Guarantee:- *concld.*

Class and Sector (No.of Guarantee within brackets)	Maximum amount guaranteed (Principal)	Sums guaranteed outstanding on 31st March 2018 Principal	Interest	Fees Received	Fees Receivable	Other Material Details
1.	2.	3.	4.	5.	6.	7.
			(₹ in lakh)			
III- Co-operatives-*concld.*						
IV- OTHERS						
1. Vausmach Industries, Margao Industrial Estate, Salcete, Goa—						
(a)The loans were obtained from the Maharashtra State Financial Corporation for Technical Assistance Scheme ...	1.08	1.08	...*	...	...	...
Total, 1 ...	**1.08**	1.08	...	...	...	...
Total - Others ...	**1.08**	**1.08**	...	...	...	...
Grand Total ...	**9,61,74.54**	**7,40,94.23**	...	...	...	...

* Details awaited

STATEMENT UNDER THE GOA STATE GUARANTEES ACT, 1993
(Goa Act 16 of 1993)

1. In terms of sub-section (1) of section 3 of the Goa State Guarantees Act, 1993 (Goa Act 16 of 1993) ('said Act'), the limit upto which the executive powers of the State Government extends to the giving of guarantees as provided under clause (1) of Article 293 of the Constitution of India, is Rs. 1500.00 crores.

2. In terms of sub-section (2) of section 3 of the said Act, the details of the outstanding guarantees as on 31-03-2019 are as follows,—

Amount in lakhs

Sr. No.	Name of the Department/ /Institution/Corporation/Bank and nature of Guarantees	Details of State Guarantees Extended			Outstanding Guarantee as on 31/03/2019
		Date of Validity		Amount	
		From	To		
1	2	3	4	5	6
A.	**Departments**				
1.	**Dept. of Co-operation, Registrar of Co-operative Societies**				
	i. Sanjivani Sahakari Sakhar Karkhana Ltd. Dayanandnagar, Usgao, Goa				
	a. Govt. Block Guarantee ST CC Pledge	01/08/2017	31/03/2019	2500.00	445.92
	b. Govt. Block Guarantee MT Loan	01/09/2017	31/03/2019	300.00	435.27
	c. Govt. Block Guarantee ST Loan	01/01/2018	31/03/2019	1000.00	2202.01
	d. Gov.t Block Guarantee ST Loan	01/04/2018	31/03/2019	700.00	
			Total	**4500.00**	**3083.2**
2.	**Dept. of Information Technology**				
	i. Info Tech Corporation of Goa Ltd. Assurance letter from Finance Department Govt. Guarantee	06/11/2012	06/11/2018 (Till 7 years)	12500.00	1440.00
			Total	**12500.00**	**1440.00**
3.	**Directorate of Transport**				
	i. Kadamba Transport Corporation, Panaji Govt. Guarantee	6/12/2017	6/12/2021	3000.00	2257.00
			Total	**3000.00**	**2257.00**

1	2	3	4	5	6
4.	**Finance Department (DMU)**				
	Housing Development Finance Corporation Ltd. (HDFC) towards House Building Advance	17/10/2001	Till repayment	2000.00	263.10
	Bank of India towards House Building Advance	25/09/2006	Till repayment	25000.00	21846.78
	Bank of India towards Motor Car Advance	16/03/2011	Till repayment	6500.00	4790.50
			Total	**33500.00**	**26900.38**
	i. **Goa State Infrastructure Development Corporation Limited, Panaji**				
	a. Government Guarantee to avail loan/overdraft facility from Bank of India	03/09/2007	Till repayment	2000.00	2000.00
	b. Government Guarantee to avail loan/overdraft facility from Canara Bank	22/12/2002	Till repayment	1500.00	1500.00
	c. Government Guarantee to avail loan/overdraft facility from HDFC Bank, Panaji	19/02/2014	Till repayment	2500.00	2500.00
	d. Government Guarantee to avail Term Loan facility from Indian Bank	24/03/2014	Till repayment	5000.00	1785.00
	e. Government Guarantee to avail Term Loan facility from NABARD	28/05/2015	Till repayment	20000.00	41774.00
	f. Government Guarantee to avail Term Loan facility from NABARD	18/11/2016	Till repayment	19400.00	
	g. Government Guarantee to avail Term Loan facility from NABARD	10/10/2018	Till repayment	6860.00	
			Total	**57260.00**	**49559.00**
5.	**Public Works Department**				
	i. Sewerage & Infrastructure Development Corporation				
	a. Guarantee to avail loan from M/s. EDC Ltd.	29/12/2017	15/10/2024	2000.00	9078.67
	b. Guarantee to avail loan from M/s. EDC Ltd.	30/12/2017	15/10/2024	5000.00	
	c. Guarantee to avail loan from M/s. EDC Ltd.	31/01/2018	15/10/2024	2500.00	
	d. Guarantee to avail loan from M/s. EDC Ltd.	23/03/2018	15/10/2024	500.00	
	e. Guarantee to avail loan from M/s. EDC Ltd.	12/09/2018	30/09/2025	4000.00	8197.26
	f. Guarantee to avail loan from M/s. EDC Ltd.	31/10/2018	30/09/2025	4000.00	
			Total	**18000.00**	**17275.93**

1	2	3	4	5	6
6.	**Directorate of Tribal Welfare**				
	i. Goa State Scheduled Tribes Finance and Development Corporation Ltd., Panaji				
	Govt. Guarantee for loan availed from the National Scheduled Tribes Finance & Development Corporation, New Delhi	26/10/2007	Revolving & Continuing Guarantee	200.00	200.00
			Total	**200.00**	**200.00**
7.	**Directorate of Education**				
	i. Goa Education Development Corporation				
	a. Government Guarantee for availing loan from M/s. EDC Ltd.	23/03/2011	Till repayment	200.00	47.51
	b. Government Guarantee for availing loan from M/s. EDC Ltd.	30/10/2013	Till repayment	500.00	289.48
	c. Government Guarantee for availing loan from M/s. EDC Ltd.	11/05/2015	Till repayment	1000.00	759.15
	d. Government Guarantee for availing loan from M/s. EDC Ltd.	11/05/2015	Till repayment	1388.00	1049.61
			Total	**3088.00**	**2145.75**
8.	**Directorate of Sports and Youth Affairs**				
	i. Sports Authority of Goa, Taligao				
	a. Govt. guarantee for availing loan from M/s. EDC Ltd.	14/08/2013	14/08/2023	2000.00	6007.58
	b. Govt. guarantee for availing loan from M/s. EDC Ltd.	04/09/2013	04/09/2023	8000.00	
	c. Govt. guarantee for availing loan from M/s. EDC Ltd.	10/12/2013	10/12/2023	4000.00	
			Total	**14000.00**	**6007.58**
9.	**Industries Department**				
	i. Goa Khadi & Village Industries Board, Panaji (KVIB)				
	a. Guarantee against loan obtained by KVIB	23/03/2001	Till repayment	406.24	170.99
			Total	**406.24**	**170.99**
10.	**Directorate of Social Welfare**				
	i. Government guarantee for Goa State Scheduled Castes and Other Backward Classes Finance Development Corporation Ltd., Panaji	30/05/2017	Revolving Guarantee	50.00	50.00
	ii. Government guarantee for Goa State Minorities Finance and Development Corporation Ltd., Panaji	22/02/2019	Revolving Guarantee	200.00	200.00
			Total	**250.00**	**250.00**
			GRAND TOTAL	**146704.24**	**109289.83**

4

3. The State Government has constituted a Guarantee Redemption Fund, vide Notification No. 6/26/2015-Fin (DMU), dated 25-11-2015, published in the Official Gazette, Series I No. 37 dated 10-12-2015, which is maintained by the Reserve Bank of India (RBI). As per the details maintained with RBI as on 31-03-2019, the balance under, the Guarantee Redemption Fund is Rs. 30924.35 lakhs.

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5.

STATEMENT UNDER THE GOA STATE GUARANTEES ACT, 1993
(Goa Act 16 of 1993)

1. In terms of sub-section (1) of section 3 of the Goa State Guarantees Act, 1993 (Goa Act 16 of 1993)('said Act'), the limit upto which the executive powers of the State Government extends to the giving of guarantees as provided under clause (1) of Article 293 of the Constitution of India, is Rs. 1500.00 crores.

2. In terms of sub-section (2) of section 3 of the said Act, the details of the outstanding guarantees as on 31-03-2020 are as follows,—

Amount in lakhs

Sr. No.	Name of the Department/ Institution/ Corporation/ Bank and nature of Guarantees	Details of State Guarantees extended			Outstanding loan amount as on 31/03/2020
		Date of validity		Amount	
		FROM	TO		
1	2	3	4	5	6
A.	**Departments**				
1	**Dept of Co-operation, Registrar of Co-operative Societies**				
	i.Sanjivani Sahakari Sakhar Karkhana Ltd. Dayanandnagar Usgao Goa	01/04/2019	31/03/2020	4500.00	2583.4
			TOTAL	**4500.00**	**2583.4**
2.	**Directorate of Transport**				
	i. Kadamba Transport Corporation, Panaji Govt. Guarantee	6/12/2017	6/12/2021	3000.00	1702.00
			TOTAL	**3000.00**	**1702.00**
3.	**Finance Department (DMU)**				
	Housing Development Finance Corporation Ltd. (HDFC) towards House Building Advance	17/10/2001	Till repayment	2000.00	229.24
	Bank of India towards House Building Advance	25/09/2006	Till repayment	30000.00	27827.33
	Bank of India towards Motor Car Advance	16/03/2011	Till repayment	6500.00	3712.26
			TOTAL	**38500.00**	**31768.83**

1	2	3	4	5	6
	i. **Goa State Infrastructure Development Corp. Limited, Panaji**				
	a. Government Guarantee to avail loan/overdraft facility from Bank of India.	03/09/2007	Till repayment	2000.00	2000.00
	b. Government Guarantee to avail loan/overdraft facility from Canara Bank.	22/12/2002	Till repayment	1500.00	1500.00
	c. Government Guarantee to avail loan/overdraft facility from HDFC Bank Panaji	19/02/2014	Till repayment	2500.00	2500.00
	d. Government Guarantee to avail Term Loan facility from Indian Bank	24/03/2014	Till repayment	5000.00	1306.00
	e. Government Guarantee to avail Term Loan facility from NABARD	28/05/2015	Till repayment	20000.00	38778.00
	f. Government Guarantee to avail Term Loan facility from NABARD	18/11/2016	Till repayment	19400.00	
	g. Government Guarantee to avail Term Loan facility from NABARD	10/10/2018	Till repayment	6860.00	
			TOTAL	**57260.00**	**46084.00**
4	**Public Works Department**				
	i. Sewerage & Infrastructure Development Corporation				
	Government Guarantee to avail loan facility from NABARD	24/03/2015	31/03/2025	1400.00	
	Government Guarantee to avail loan facility from NABARD	21/07/2015	do	2200.00	

1	2	3	4	5	6
	Government Guarantee to avail loan facility from NABARD	26/02/2016	do	1348.00	
	Government Guarantee to avail loan facility from NABARD	28/02/2016	do	1000.00	
	Government Guarantee to avail loan facility from NABARD	08/02/2018	do	973.44	
			Total	**6921.44**	**4943.88**
5	**Directorate of Tribal Welfare**				
	i. Goa State Scheduled Tribes Finance and Development Corporation Ltd., Panaji				
	Govt. Guarantee for loan availed from the National Scheduled Tribes Finance & Development Corporation, New Delhi	26/10/2007	Revolving & Continuing Guarantee	200.00	198.00
			TOTAL	**200.00**	**198.00**
6	**Industries Department**				
	Goa Khadi & Village Industries Board, Panaji (KVIB)				
	Guarantee against loan obtained by KVIB	23/03/2001	Till repayment	406.24	166.56
			Total	**406.24**	**166.56**
7	**Directorate of Social Welfare**				
	National Backward Classes Finance and Development Corporation, New Delhi	18/05/2015	Revolving	1500.00	810.00
			Total	**1500.00**	**810.00**
	National Scheduled Caste Fin & Dev Corporation, New Delhi, Block Guarantee towards term loan by the Corporation	18/05/2015	Revolving	50.00	28.26
			Total	**50.00**	**28.26**

1	2	3	4	5	6
	National Safai Karamcharis Finance and Development Corporation, New Delhi	17/06/2016	17/06/2021	50.00	-
			Total	**50.00**	-
	National Minorities Finance and Development Corporation Ltd., New Delhi	22/02/2019	Revolving	**200.00**	-
			Total	**200.00**	
			Grand Total	**112587.68**	**88284.93**

3. The State Government has constituted a Guarantee Redemption Fund, vide Notification No. 6/26/2015-Fin (DMU), dated 25-11-2015, published in the Official Gazette, Series I No.37 dated 10-12-2015, which is maintained by the Reserve Bank of India (RBI). As per the details maintained with RBI as on 31-03-2020, the balance under, the Guarantee Redemption Fund is Rs. 29081.56 Lakhs.

STATEMENT UNDER THE GOA STATE GUARANTEES ACT, 1993 (Goa Act 16 of 1993).

1. In terms of sub-section (1) of section 3 of the Goa State Guarantees Act, 1993 (Goa Act 16 of 1993)('said Act'), the limit upto which the executive powers of the State Government extends to the giving of guarantees as provided under clause (1) of Article 293 of the Constitution of India, is Rs. 1500.00 crores.

2. In terms of sub-section (2) of section 3 of the said Act, the details of the outstanding guarantees as on 31-03-2021 are as follows,-

Amount in lakhs

Sr. No.	Name of the Department/ Institution/ Corporation/ Bank and nature of Guarantees	Details of State Guarantees extended			Outstanding loan amount as on 31/03/2021
		Date of validity		Amount	
		FROM	TO		
1	2	3	4	5	6
A.	**Departments**				
1.	**Directorate of Agriculture**				
	Sanjivani Sahakari Sakhar Karkhana Ltd. Dayanandnagar Usgao Goa. - Govt block guarantee for obtaining loan from Goa State Co-op. Bank.	01/04/2020	31/03/2021	3000.00	98.84
			TOTAL	**3000.00**	**98.84**
2.	**Finance Department (DMU)**				
	Housing Development Finance Corporation Ltd. (HDFC) towards House Building Advance	17/10/2001	Till repayment	2000.00	60.72
	Bank of India towards House Building Advance	25/09/2006	Till repayment	30000.00	23533.27
	Bank of India towards Motor Car Advance	16/03/2011	Till repayment	6500.00	2631.60
			TOTAL	**38500.00**	**26225.59**
	i. **Goa State Infrastructure Development Corp. Limited, Panaji**				
	a. Government Guarantee to avail loan/overdraft facility from Union Bank	21/01/2020	Till repayment	6000.00	6000.00

1	2	3	4	5	6
	of India (e-Corporation Bank)				
	b. Government Guarantee to avail Term Loan facility from Indian Bank	24/03/2014	Till repayment	5000.00	714.00
	c. Government Guarantee to avail Term Loan facility from NABARD	28/05/2015	Till repayment	20000.00	32636.00
	d. Government Guarantee to avail Term Loan facility from NABARD	18/11/2016	Till repayment	19400.00	
	e. Guarantee for Bill discounting on RXIL platform with Bank of Maharashtra (MSME)	17-02-2021	Till repayment	11800.00	11800.00
	f. Guarantee for Bill discounting on RXIL platform with Bank of Maharashtra (Non MSME vendors)	26-03-2021	Till repayment	7000.00	7000.00
			TOTAL	**69200.00**	**58150.00**
3.	**Public Works Department**				
	i. **Sewerage & Infrastructure Development Corporation.**				
	a. Government Guarantee to avail loan facility from NABARD	08/12/2014	31/03/2025	7069.00	4202.30
	b. Government Guarantee to avail loan facility from NABARD	12/01/2021	28/02/2028	6487.00	2177.00
			TOTAL	**13556.00**	**6379.3**
4.	**Directorate of Tribal Welfare**				
	i. **Goa State Scheduled Tribes Finance and Development Corporation Ltd., Panaji**				
	Govt. Guarantee for loan availed from the National Scheduled Tribes Finance & Development Corporation, New Delhi	26/10/2007	Revolving & Continuing Guarantee	200.00	-
			TOTAL	**200.00**	-

1	2	3	4	5	6
5.	**Industries Department**				
	Goa Khadi & Village Industries Board, Panaji (KVIB)				
	Guarantee against loan obtained by KVIB	23/03/2001	Till repayment	406.24	165.88
			TOTAL	**406.24**	**165.88**
6.	**Directorate of Social Welfar**				
	Goa State SC & OBC Finance & Development Corporation Ltd.				
	National Backward Classes Finance and Development Corporation, New Delhi-Block Guarantee towards term loan by the Corporation	18/05/2015	Revolving	1500.00	676.95
			TOTAL	**1500.00**	**676.95**
	National Scheduled Caste Fin & Dev Corporation, New Delhi, Block Guarantee towards term loan by the Corporation	18/05/2015	Revolving	50.00	32.64
			TOTAL	**50.00**	**32.64**
	National Safai Karamcharis Finance and Development Corporation, New Delhi	17/06/2016	17/06/2021	50.00	-
			TOTAL	**50.00**	-
	National Minorities Finance and Development Corporation Ltd., New Delhi	22/02/2019	Revolving	200.00	-
			TOTAL	**200.00**	-
7.	**Dept. of Science Technology & Waste Management**				
	Goa Waste Management Corporation				
	Guarantee for Bill discounting on RXIL platform with Bank of Maharashtra	10/02/2021	Till Repayment	4800.00	989.00
			TOTAL	**4800.00**	**989.00**

1	2	3	4	5	6
8.	**Department of Tourism**				
	Goa Tourism Development Corporation Ltd.				
	Guarantee for Bill discounting on RXIL platform with Bank of Maharashtra	10/02/2021	Till Repayment	4000.00	4000.00
			TOTAL	**4000.00**	**4000.00**
			Grand Total	**135462.24**	**96718.2**

3. The State Government has constituted a Guarantee Redemption Fund, vide Notification No. 6/26/2015-Fin (DMU), dated 25-11-2015, published in the Official Gazette, Series I No.37 dated 10-12-2015, which is maintained by the Reserve Bank of India (RBI). As per the details maintained with RBI as on 31-03-2021, the balance under, the Guarantee Redemption Fund is Rs. 31371.59 Lakhs.

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STATEMENT UNDER THE GOA STATE GUARANTEES ACT, 1993

(Goa Act 16 of 1993)

1. In terms of sub-section (1) of section 3 of the Goa State Guarantees Act, 1993 (Goa Act 16 of 1993) ('said Act'), the limit upto which the executive powers of the State Government extends to the giving of guarantees as provided under clause (1) of Article 293 of the Constitution of India, is Rs. 1500.00 crores.

2. In terms of sub-section (2) of section 3 of the said Act, the details of the outstanding guarantees as on 31-03-2022 are as follows:-

Amount in lakhs

Sr. No.	Name of the Department/ Institution/Corporation Bank and nature of Guarantees	Details of State Guarantees extended			Outstanding loan amount as on 31/03/2022
		Date of Validity		Amount	
		From	To		
1	2	3	4	5	6
A.	**Departments**				
1.	**Finance Department**				
	Housing Development Finance Corporation Ltd. (HDFC) towards House Building Advance	17/10/2001	Till repayment	2000.00	51.91
	Bank of India towards House Building Advance	04/05/2021	Till repayment	24000.00	20414.94
	Bank of India towards Motor Car Advance	16/03/2011	Till repayment	6500.00	1902.94
			TOTAL	**32500.00**	**22369.79**
	Goa State Infrastructure Development Corporation Limited				
	a. Government Guarantee to avail overdraft facility from Union Bank of India (e-Corporation Bank)	21/01/2020	Till repayment	6000.00	6000.00
	b. Guarantee for Bill discounting on RXIL platform with Bank of Maharashtra (MSME)	17/02/2021	Till repayment	11800.00	0.00

1	2	3	4	5	6
	c. Government Guarantee for availing Short Term Loan from Bank of Maharashtra for Bill factoring (Non MSME)	26/03/2021	Till repayment	7000.00	0.00
	d. Government Guarantee for availing Short Term Loan from Bank of Maharashtra for Bill factoring (Non MSME)	06/09/2021	Till repayment	3000.00	0.00
	e. Government Guarantee for Loan from Bank of Maharashtra for Mandovi Bridge	13/12/2021	Till repayment	31330.00	27414.00
	f. Government Guarantee to avail over draft facility from Bank of India	18/01/2022	Till repayment	2000.00	2000.00
			TOTAL	**61130.00**	**35414.00**
2.	**Public Works Department**				
	Sewerage & Infrastructural Development Corporation of Goa Ltd.				
	a. Government Guarantee to avail loan facility from NABARD	08/12/2014	31/03/2025	7069.00	3213.52
	b. Government Guarantee to avail loan facility from NABARD	12/01/2021	28/02/2028	6487.00	1866.00
			TOTAL	**13556.00**	**5079.52**
3.	**Directorate of Tribal Welfare**				
	Government Guarantee for loan availed from the National Scheduled Tribes Finance & Development Corporation, New Delhi	26/10/2007	Revolving & Continuing Guarantees	200.00	0.00
			TOTAL	**200.00**	**0.00**
4.	**Industries Department**				
	Goa Khadi & Village Industries Board, Panaji (KVIB)				
	Guarantee against loan obtained by KVIB	23/03/2001	Till repayment	406.24	165.66
			TOTAL	**406.24**	**165.66**

1	2	3	4	5	6
5.	**Directorate of Social Welfare**				
	Goa State SC & OBC Finance & Development Corporation Ltd.				
	National Backward Classes Finance and Development Corporation, New Delhi- Block Guarantee towards term loan by the Corporation	18/05/2015	Revolving	1500.00	548.06
			TOTAL	**1500.00**	**548.06**
	National Scheduled Caste Fin. & Dev. Corporation, New Delhi- Block Guarantee towards term loan by the Corporation	18/05/2015	Revolving	50.00	16.78
			TOTAL	**50.00**	**16.78**
	National Minorities Development & Finance Corporation	22/02/2019	Revolving	200.00	01.24
			TOTAL	**200.00**	**01.24**
6.	**Dept. of Science Technology & Waste Management**				
	Goa Waste Management Corporation	10/02/2021	Till repayment	4800.00	0.00
			TOTAL	**4800.00**	**0.00**
7.	**Department of Tourism**				
	Goa Tourism Development Corporation Ltd.				
	Guarantee for Bill discounting on RXIL platform with Bank of Maharashtra	10/02/2021	Till repayment	4000.00	1674.30
	Guarantee for Bill discounting on RXIL platform with Bank of Maharashtra	22/10/2021	Till repayment	1000.00	970.47
			TOTAL	**5000.00**	**2644.77**
			Grand Total	**119342.24**	**66239.82**

3. The State Government has constituted a Guarantee Redemption Fund, vide Notification No. 6/26/2015-Fin (DMU), dated 25-11-2015, published in the Official Gazette, Series I No. 37 dated 10-12-2015, which is maintained by the Reserve Bank of India (RBI). As per the details maintained with RBI as on 31-03-2022, the balance under the Guarantee Redemption Fund is Rs. 34981.80 lakhs.

STATEMENT UNDER THE GOA STATE GUARANTEES ACT, 1993

(Goa Act 16 of 1993)

1. In terms of sub-section (1) of section 3 of the Goa State Guarantees Act, 1993 (Goa Act 16 of 1993) ('said Act'), the limit upto which the executive powers of the State Government extends to the giving of guarantees as provided under clause (1) of Article 293 of the Constitution of India, is Rs. 1500.00 crores.

2. In terms of sub-section (2) of section 3 of the said Act, the details of the outstanding guarantees as on 31-03-2023 are as follows:-

Amount in lakhs

Sr. No.	Name of the Department/ Institution/Corporation Bank and nature of Guarantees	Details of State Guarantees extended			Outstanding loan amount as on 31/03/2023
		Date of Validity		Amount	
		From	To		
1	2	3	4	5	6
A.	**Departments**				
1.	**Finance Department**				
	Housing Development Finance Corporation Ltd. (HDFC) towards House Building Advance	17/10/2001	Till repayment	2000.00	33.01
	Bank of India towards House Building Advance	04/05/2021	Till repayment	24000.00	8200.63
	Bank of India towards Motor Car Advance	16/03/2011	Till repayment	6500.00	1338.35
			TOTAL	**32500.00**	**9571.99**
	Goa State Infrastructure Development Corporation Limited				
	a. Government Guarantee to avail overdraft facility from Union Bank of India (e-Corporation Bank)	21/01/2020	Till repayment	6000.00	6000.00

1	2	3	4	5	6
	b. Government Guarantee for Loan from Bank of Maharashtra for Mandovi Bridge.	13/12/2021	Till repayment	31330.00	22190.00
	c. Government Guarantee to avail over draft facility from Bank of India	18/01/2022	Till repayment	2000.00	2000.00
			TOTAL	**39330.00**	**30190.00**
2.	**Directorate of Tribal Welfare**				
	Government Guarantee for loan availed from the National Scheduled Tribes Finance & Development Corporation, New Delhi	26/10/2007	Revolving & Continuing Guarantees	200.00	0.00
			TOTAL	**200.00**	**0.00**
3.	**Industries Department**				
	Goa Khadi & Village Industries Board, Panaji (KVIB)				
	Guarantee against loan obtained by KVIB	23/03/2001	Till repayment	406.24	164.31
			TOTAL	**406.24**	**164.31**
4.	**Directorate of Social Welfare**				
	Goa State SC & OBC Finance & Development Corporation Ltd.				
	National Backward Classes Finance and Development Corporation, New Delhi-Block Guarantee towards term loan by the Corporation	18/05/2015	Revolving	1500.00	503.52
			TOTAL	**1500.00**	**503.52**

5

1	2	3	4	5	6
	National Scheduled Caste Fin. & Dev. Corporation, New Delhi- Block Guarantee towards term loan by the Corporation	18/05/2015	Revolving	50.00	10.07
			TOTAL	**50.00**	**10.07**
	National Minorities Development & Finance Corporation	22/02/2019	Revolving	200.00	52.00
			TOTAL	**200.00**	**52.00**
		GRAND TOTAL		**74186.24**	**40491.89**

3. The State Government has constituted a Guarantee Redemption Fund, vide Notification No. 6/26/2015-Fin(DMU), dated 25-11-2015, published in the Official Gazette, Series I No. 37 dated 10-12-2015, which is maintained by the Reserve Bank of India (RBI). As per the details maintained with RBI as on 31/03/2023, the balance under the Guarantee Redemption Fund is Rs. 40082.13 lakhs.

STATEMENT UNDER THE GOA STATE GUARANTEES ACT, 1993
(Goa Act 16 of 1993)

1. In terms of sub-section (1) of section 3 of the Goa State Guarantees Act, 1993 (Goa Act 16 of 1993) ('said Act'), the limit upto which the executive powers of the State Government extends to the giving of guarantees as provided under clause (1) of Article 293 of the Constitution of India, is Rs. 1500.00 crores.

2. In terms of sub-section (2) of section 3 of the said Act, the details of the outstanding guarantees as on 31-03-2024 are as follows:—

Amount in lakhs

Sr. No.	Name of the Department/ Institution/Corporation Bank and nature of Guarantees	Details of State Guarantees extended			Outstanding loan amount as on 31-03-2021
		Date of validity		Amount	
		From	To		
1	2	3	4	5	6
A.	**Departments**				
1.	**Finance Department**				
	Housing Development Finance Corporation Ltd. (HDFC) towards House Building Advance	17/10/2001	Till repayment	2000.00	30.57
	Bank of India towards House Building Advance	04/05/2021	Till repayment	2668.00	3312.28
	Bank of India towards Motor Car Advance	16/03/2011	Till repayment	6500.00	640.90
			TOTAL	**11168.00**	**3983.75**
	i. Goa State Infrastructure Development Corporation Limited				
	a. Government Guarantee to avail loan/overdraft facility from Union Bank of India (e-Corporation Bank)	21/01/2020	Till repayment	6000.00	6000.00
	b. Government Guarantee for loan from Bank of Maharashtra	13/12/2021	Till repayment	31300.30	16958.00

1	2	3	4	5	6
	c. Government Guarantee to avail over draft facility from Bank of India	18/01/2022	Till repayment	2000.00	2000.00
			TOTAL	**39300.30**	**24958.00**
2.	**Directorate of Tribal Welfare**				
	Govt. Guarantee for loan availed from the National Scheduled Tribes Finance & Development Corporation, New Delhi	26/10/2007	Revolving & Continuing Guarantee	200.00	0.00
			TOTAL	**200.00**	**0.00**
3.	**Industries Department**				
	Goa Khadi & Village Industries Board, Panaji (KVIB)				
	Guarantee against loan obtained by KVIB	23/03/2001	Till repayment	406.24	162.63
			TOTAL	**406.24**	**162.63**
4.	**Directorate of Social Welfare**				
	Goa State SC & OBC Finance & Development Corporation Ltd.				
	National Backward Classes Finance and Development Corporation, New Delhi - Block Guarantee towards term loan by the Corporation	18/05/2015	Revolving	1500.00	546.24
			TOTAL	**1500.00**	**546.24**
	National Scheduled Caste Fin. & Dev. Corporation, New Delhi - Block Guarantee towards term loan by the Corporation	18/05/2015	Revolving	50.00	11.01
			TOTAL	**50.00**	11.01

1	2	3	4	5	6
	National Minorities Development & Finance Corporation	22/02/2019	Revolving	200.00	101.00
			TOTAL	**200.00**	**101.00**
			Grand Total	**52824.54**	**29762.63**

3. The State Government has constituted a Guarantee Redemption Fund, vide Notification No. 6/26/2015-Fin (DMU), dated 25-11-2015, published in the Official Gazette, Series I No. 37 dated 10-12-2015, which is maintained by the Reserve Bank of India (RBI). As per the details maintained with RBI as on 31-03-2024, the balance under the Guarantee Redemption Fund is Rs. 43,108.03 Lakhs.

STATEMENT UNDER THE GOA STATE GUARANTEES ACT, 1993
(Goa Act 16 of 1993)

1. In terms of sub-section (1) of section 3 of the Goa State Guarantees Act, 1993 (Goa Act 16 of 1993) ('said Act'), the limit upto which the executive powers of the State Government extends to the giving of guarantees as provided under clause (1) of Article 293 of the Constitution of India, is Rs. 1500.00 crores.

2. In terms of sub-section (2) of section 3 of the said Act, the details of the outstanding guarantees as on 31-03-2025 are as follows:—

Amount in lakhs

Sr. No.	Name of the Department/ Institution/Corporation Bank and nature of Guarantees	Details of State Guarantees extended			Outstanding loan amount as on 31-03-2025
		Date of validity		Amount	
		From	To		
1	2	3	4	5	6
A.	**Departments**				
1.	**Finance Department**				
	Housing Development Finance Corporation Ltd. (HDFC) towards House Building Advance	17/10/2001	Till repayment	2000.00	29.98
	Bank of India towards House Building Advance	04/05/2021	Till repayment	2668.00	2534.46
	Bank of India towards Motor Car Advance	16/03/2011	Till repayment	6500.00	297.72
			TOTAL	**11168.00**	**2862.16**
	i. Goa State Infrastructure Development Corporation Limited				
	a. Government Guarantee to avail loan/overdraft facility from Union Bank of India (e-Corporation Bank)	21/01/2020	Till repayment	6000.00	6000.00
	b. Government Guarantee for loan from Bank of Maharashtra	13/12/2021	Till repayment	31300.30	11731.00

1	2	3	4	5	6
	c. Government Guarantee to avail over draft facility from Bank of India	18/01/2022	Till repayment	2000.00	2000.00
			TOTAL	**39300.30**	**19731.00**
2.	**Directorate of Tribal Welfare**				
	Government Guarantee for loan availed from the National Scheduled Tribes Finance & Development Corporation, New Delhi	26/10/2007	Revolving & Continuing Guarantee	200.00	0.00
			TOTAL	**200.00**	**0.00**
3.	**Industries Department**				
	Goa Khadi & Village Industries Board, Panaji (KVIB)				
	Guarantee against loan obtained by KVIB	23/03/2001	Till repayment	406.24	161.70
			TOTAL	**406.24**	**161.70**
4.	**Directorate of Social Welfare**				
	Goa State SC & OBC Finance & Development Corporation Ltd.				
	National Backward Classes Finance and Development Corporation, New Delhi - Block Guarantee towards term loan by the Corporation	18/05/2015	Revolving	1500.00	561.22
			TOTAL	**1500.00**	**561.22**
	National Scheduled Caste Fin. & Dev. Corporation, New Delhi - Block Guarantee towards term loan by the Corporation	18/05/2015	Revolving	50.00	6.02
			TOTAL	**50.00**	6.02

1	2	3	4	5	6
	National Minorities Development & Finance Corporation	30/01/2019	Revolving	200.00	103.15
			TOTAL	**200.00**	**103.15**
			Grand Total	**52824.54**	**23425.25**

3. The State Government has constituted a Guarantee Redemption Fund, vide Notification No. 6/26/2015-Fin (DMU), dated 25-11-2015, published in the Official Gazette, Series I No. 37 dated 10-12-2015, which is maintained by the Reserve Bank of India (RBI). As per the details maintained with RBI as on 31-03-2025, the balance under the Guarantee Redemption Fund is Rs. 46,341.20 Lakhs.